

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-452(ND)2017

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.07.2018.**

**NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pankaj Bhagat, Advocate		
		Mr. Mohit Bhardwaj, Advocate for SBI		
	For the Respondent:	Mr. Navneet Kumar Jain, RP		
		Mr. Vinod Chaurasia, PCA		

ORDER

No name of an RP has been proposed by the COC as yet. It is submitted that the decision is likely to take place in the meeting of the COC to be convened on 11th July, 2018. Let the minutes of the meeting and the name of the proposed RP be placed on record.

To come up on 19th July, 2018.

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**(Ina Malhotra)
(Member (J))**